

Annexure-2

Name of the corporate debtor: EN POWER SOLUTIONS PVT. LTD. ;

Date of commencement of liquidation: 12th Oct 2022 (Order Recd via email from RP on 5th April 2023);

List of stakeholders as on: 27th Sep 2023

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---------------------|---|---------------------------|----------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Professional Tax | Professional Tax Officer, NAG-PTO-C-005, Nagpur | 14-01-2020 | 15,265 | 15,265 | Unsecured | - | NA | 0.01% | - | - | - | - | Deemed claim as per Regulation 12(2)(c) of Liquidation Regulations 2016 |
| 2 | MVAT | Deputy Commissioner of State Tax, NAG-VAT-E-012 | 26-05-2023 | 35,49,553 | 35,49,553 | Unsecured | - | NA | 1.73% | - | - | - | - | NA |